

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5834

ANSWERED ON:02.05.2013

DUES TO WORKERS UNDER MGNREGS

Gandhi Smt. Maneka Sanjay; Sainuji Shri Kowase Marotrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount of money that is overdue to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers, currently, State/ UT-wise;

(b) whether the Government proposes to simplify the procedure of opening of accounts in banks and post offices for the beneficiaries under MGNREGS;

(c) if so, the details thereof; and

(d) the time by which the same is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN "ADITYA")

(a): The details of wage payment due to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers State/UT wise as reported by States/UTs in MIS are given in Annexure.

(b)to(d):MGNREGA workers are entitled to open "Basic Saving Bank Deposit Accounts," which do not have the requirement of any minimum balance in Banks. For post office accounts, Ministry of Finance has amended "Post Office Saving Accounts Rules, 1981," vide notification dated 24. 12.2012 and as per amendment, wages under MGNREGA, Government benefits and deposits can be made into post office saving account of MGNREGA workers. MGNREGA Job Card has been accepted as an officially valid document under Know Your Customer (KYC) norms of banks for opening of accounts. Other common procedures/requirements for opening of accounts in Post Offices & Banks are governed by rules and instructions issued by Reserve Bank of India from time to time.